

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2067**  
ANSWERED ON 10.03.2026

**IMPLEMENTATION STATUS OF GHCI**

2067. SHRI SUBHASH BARALA  
SHRI BRIJ LAL  
SHRI DEEPAK PRAKASH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the implementation status of the Green Hydrogen Certification Scheme of India (GHCI) framework, including notification of standards for international tradability;
- (b) the number of green hydrogen producers certified under the Scheme;
- (c) the number of accredited certification bodies notified to undertake verification and issuance of certificates;
- (d) the sectors and export markets targeted under the GHCI framework, including the steps taken to align Indian certification standards with global benchmarks;
- (e) whether the Ministry has assessed the extent to which the Scheme has facilitated export market access for Indian green hydrogen and its derivatives; and
- (f) if so, the details of the findings thereof?

**ANSWER**

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER  
(SHRI SHRIPAD YESSO NAIK)**

(a) The Green Hydrogen Certification Scheme of India (GHCI) has been published by the Ministry of New and Renewable Energy in April 2025 to establish a transparent and credible framework for the certification of Green Hydrogen produced in the country.

GHCI aims to provide a holistic framework for the measurement, monitoring, and certification of green hydrogen production in India. It emphasizes transparency, accountability, aligning with national energy transition and climate goals, thereby contributing to the overall success of the National Green Hydrogen Mission.

(b) As on February 2026, no green hydrogen producers have been certified under the scheme.

(c) As on February 2026, two Accredited Carbon Verification Agencies (ACVAs) have been empanelled to undertake verification activities under the Carbon Credit Trading Scheme.

(d) The GHCI is intended to facilitate the production, trade and potential export of green hydrogen and its derivatives across sectors including inter – alia petroleum refining, fertilisers, steel, mobility and shipping. In terms of export markets, the scheme supports access to emerging global markets for green hydrogen and its derivatives, by aligning with internationally accepted methodologies and standards for certification.

(e) & (f) The GHCI facilitates access to global export markets by aligning the certification framework for green hydrogen with internationally recognised benchmarks adopted by other jurisdictions. The emission intensity thresholds under these frameworks are as follows:

- i. India: Well to gate basis (2 kg of CO<sub>2</sub>eq/kg hydrogen)
- ii. European Union: Well to wheel basis (3.38 kg of CO<sub>2</sub>eq/kg hydrogen)
- iii. Japan: Well to gate basis (3.4 kg of CO<sub>2</sub>eq/kg hydrogen)

In view of the aforesaid details, it is assessed that green hydrogen certified under the GHCI framework meets internationally comparable emission intensity criteria and is therefore positioned to access global export markets.

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